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Title: Introduction of the Jharkhand Panchayat Raj (Amendment) Bill, 2010.

MR. CHAIRMAN: Item No. 15, Dr. C. P. Joshi.

THE MINISTER OF RURAL DEVELOPMENT AND MINISTER OF PANCHAYATI RAJ (DR. C.P. JOSHI): Sir, I beg to move for leave to introduce a Bill further to amend the Jharkhand Panchayat Raj Act, 2001.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Jharkhand Panchayat Raj Act, 2001."

The motion was adopted.

DR. C.P. JOSHI : Sir, I introduce the Bill.

14.02½ hrs.

STATEMENT RE: JHARKHAND PANCHAYAT RAJ (AMENDMENT) ORDINANCE **

THE MINISTER OF RURAL DEVELOPMENT AND MINISTER OF PANCHAYATI RAJ (DR. C.P. JOSHI): Sir, I beg to lay on the Table of the House an explanatory statement (Hindi and English versions) showing the reasons for immediate legislation by the Jharkhand Panchayat Raj (Amendment) Ordinance, 2010 (Jharkhand Ordinance No. 1 of 2010).

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